

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Division Bench)

Item No.-509

CP (CAA) No.-79/230/232/ND/2022

IN THE MATTER OF:

Asthluxmi Mercantile Pvt. Ltd.
And Green Woodcrafts Pvt. Ltd.

....Applicant

SECTION

U/s 230-232

Order delivered on 24.04.2024

CORAM:

SHRI MAHENDRA KHANDELWAL,
HON'BLE MEMBER (JUDICIAL)

Dr. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : CS Meenu Sharma

For the Respondent :

For the RD : Ms. Shankari Mishra, Ms. Jyoti Khurana, Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

Ld. Counsel on behalf of Petitioner is present and submitted that the Transferor Company is under jurisdiction of the Kolkata Bench and the matter is pending before the Kolkata Bench and the next date of hearing is 13.05.2024. Ld. Counsel on behalf of RD is present and their report is also reflected on the e-portal. List the matter on **05.06.2024**.

Sd/-
(Dr. SANJEEV RANJAN)
MEMBER (T)

Sd/-
(MAHENDRA KHANDELWAL)
MEMBER (J)